

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL
BANGALORE**

REGIONAL BENCH - COURT NO. 1

Service Tax Appeal No. 21167 of 2014

(Arising out of Order-in-Appeal No.6/2014 dated 01.01.2014 passed by the Commissioner of Central Excise (Appeals-II), Bangalore.)

Sun Microsystems (I) Pvt. Ltd.

(Now Oracle India Private Limited)
6th Floor, Divyashree Chambers,
Off. Langford Road,
Bangalore – 560 025.

Appellant(s)

VERSUS

The Commissioner of Service Tax

Traffic Transit Management Centre,
BMTc Building, 4th Floor,
Above MTC Bus Stand, Domlur,
Old Airport Road,
Bangalore – 560 085.

Respondent(s)

APPEARANCE:

None for the Appellant.

Shri Vikalp Jain, Superintendent (AR) for the Respondent.

CORAM:

HON'BLE DR. D.M. MISRA, MEMBER (JUDICIAL)

HON'BLE MRS. R. BHAGYA DEVI, MEMBER (TECHNICAL)

FINAL ORDER NO. 22049 / 2025

DATE OF HEARING: 23.12.2025

DATE OF DECISION: 23.12.2025

PER: D.M. MISRA

None present for the appellant. The matter had been listed on 01.07.2025, 20.08.2025 and today 23.12.2025. On all these dates, none appeared nor any request for adjournment. It seems

that the appellants are not serious to prosecute the matter before this forum and consequently, the appeal is dismissed for non-prosecution.

(Dictated and pronounced in Open Court)

(D.M. MISRA)
MEMBER (JUDICIAL)

(R. BHAGYA DEVI)
MEMBER (TECHNICAL)

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